

(P)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH,**

**RA NO. 107/2004  
MA NO. 869/2004  
MA NO. 1574/2004  
OA NO. 376/2004**

New Delhi, this the 18<sup>th</sup> day of April, 2007

**HON'BLE SH. L.K.JOSHI, VICE CHAIRMAN (A)  
HON'BLE SH. MUKESH KUMAR GUPTA, MEMBER (J)**

Vijay Kumar Aggarwal, I.A.S.

(None).

Versus

Union of India and another

(None)

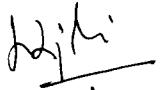
**ORDER (ORAL)**

**Hon'ble Sh. Mukesh Kumar Gupta, Member (J)**

None appears for the parties despite second call. Even on the last date of hearing none appeared for the applicant. In the circumstance, RA is dismissed in default.

  
( MUKESH KUMAR GUPTA )

Member (J)

  
( L.K. JOSHI )  
Vice Chairman (A)

'sd'